

work is planned to be started on construction of one set of twin units at Kudankulam (KK 3&4), Jaitapur (JNPP 1&2), Kovvada (Kovvada 1&2) and Chhaya MithiVirdi (MithiVirdi 1&2). Pre-project activities are planned at Haripur.

Environmental clearance for Nuclear Plants

3725. SHRI NAND KUMAR SAI: Will the PRIME MINISTER be pleased to state:

- (a) whether Nuclear Power Corporation of India Ltd. (NPCIL) had submitted any proposal for obtaining environmental clearance of Atomic Power Projects in the country;
- (b) if so, the details in this regard;
- (c) the details of the status of such projects, project-wise; and
- (d) the time by which environmental clearance of each of such projects would be finalised?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) to (c) Nuclear Power Corporation of India Limited (NPCIL) has taken up the process of obtaining environmental clearance for its proposed projects at Gorakhpur, Haryana; Chutka, Madhya Pradesh; Kovvada, Andhra Pradesh and Chhaya Mithivirdi in Gujarat. The Terms of Reference (ToR) for Environmental Impact Assessment (EIA) studies have been approved by the Ministry of Environment and Forests (MoEF). The EIA studies in accordance with the approved ToR by specialized agencies are in progress.

(d) The Environmental clearance process involves approval of ToR, EIA studies and submission of EIA report, public hearing, submission of final EIA report and final review by the Expert Appraisal Committee (EAC) of the MoEF before grant of environment clearance. The process ordinarily takes about two years.

Revamp in the Management in AIR India

3726. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Air India needs total revamp of management more than disbursement of money;
- (b) whether it is also a fact that for the present status of Air India, the present management and its set up were responsible; and

(c) if so, whether Government has any plan to shake up the Air India management?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) The Turn Around Plan and Financial Restructuring Plan approved by the Government include appropriate changes in the structure and functioning of Air India. It also lays down various milestones for implementation of Turn Around Plan and Financial Restructuring Plan.

'Dial' most expensive airport

3727. SHRI SANJAY RAUT:

SHRI ANIL DESAI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the global body of airlines, IATA has said that the tariff sought by the Delhi International Airport Limited (DIAL) would make Delhi one of the most expensive airports globally; and

(b) if so, the reaction of the Ministry to the DIAL proposal?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Yes, Sir.

(b) Airports Economic Regulatory Authority (AERA) is the independent regulator established under AERA Act, 2008 to determine the aeronautical tariff at major airports. In accordance with the provisions of State Support Agreement (SSA) and Operation, Management and Development Agreement (OMDA) signed by Government of India and Airports Authority of India respectively with M/s. Delhi International Airport Pvt. Ltd. (DIAL), M/s. DIAL submitted a proposal for tariff revision to AERA. Pursuant to their submission of the proposal, AERA has determined revision in Aeronautical Charges for Indira Gandhi International Airport (IGIA), Delhi vide their order No 03/2012-12 dated April 20, 2012 (issued on 24.04.2012) for first five year control period (*i.e.* 2009-10 to 2013-14), with effect from May 15, 2012 after following a series of discussions, meetings, presentations and consultations process including stakeholders consultations *i.e.* Airline Operators, Federation Indian Airlines (FIA), International Air Transport Association (IATA), Passengers Association, Confederation of Indian Industry (CM), Federation of Indian Chambers of Commerce and Industry (FICCI), etc. and arrived at revised tariff to cover the cost of investment made by the DIAL and ensure fair rate of return for the airport.